

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/ 2201/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Sunil Kumar Poddar
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 11th April, 2018.


Sub:- **Casual Leave, Restricted holiday and headquarter leave permission.**

Ref:- Your letter No. DJSV/HA/II/2001/2098 dtd. 07.04.2018.


Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 17.04.2018 & 19.04.2018 and restricted holiday on 18.04.2018 along with head quarter leave permission w.e.f. the morning of 13.04.2018 till the evening of 19.04.2018 has been granted/~~rejected~~.

Yours faithfully,

 11.4.18

JOINT REGISTRAR (VIGILANCE)


09/04/18